Name of the Corporate Debtor: Universal Constructions Machinery and Equipment Private Limited Date of commencement of CIRP: 13.03.2024 (Date of receipt of Order - 16.03.2024) List of creditors for claims received as on 15.05.2025

List of operational creditors (Government dues)

		List of operational creditors (Government dues)												
														(Amount in ₹)
Г		Details of Claimant		Details of claim received		Details of claim admitted					Amount of any			
S	. No.	•	Government	receipt	Amount claimed	admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	mutual dues, that may be set- off	Amount of claim under verification	not admitted	Remarks, if any
		Employee's State Insurance Corporation, Pune		28-03-2024	44,71,272.00	43,71,798.00	Unsecured	No	15.02	0	0	0	99,474.00	-
		Assistant Commissioner of State Tax, Pune		28-03-2024	3,77,77,373.00	1,21,24,665.00	Unsecured	No	41.66	0	0	0	2,56,52,708.00	-
		State Tax Department, Uttarakhand		03.03.2025	69,57,967.00	-	Unsecured	No						As per regulation 13 (1C)(b), claims received after the RFRP date (05.09.2024) in the present matter were placed before the COC in COC meeting, wherein the COC did not approve to include the additional claims received in the list of the Creditors.
		Total			4,92,06,612.00	1,64,96,463.00			56.68			3,27,10,149.00		